

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.09.2022 (MONDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 711 of 2022	Bank of Maharashtra Vs. Vijay Kumar Resolution Professional of SOHO Infrastructure Pvt. Ltd. & Ors.	Nishant Awana	Anju Jain-R1 Nishi Chaudhary- R2 & R3

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 174 of 2022	Basant Kumar Goyal & Ors. Vs. Mentor Home Loans India Ltd.& Ors.	Ankur Rastogi	Amol Vyas
3.	Comp. App. (AT) No. 175 of 2022	Manacles Transformers Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi	Malak Bhatt	
4.	Comp. App. (AT) No. 176 of 2022	Aveek Kumar Sarkar & Ors. Vs. ABP Pvt. Ltd. & Ors.	Sanjeev K Kapoor	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 876 of 2021	Karun Sharma & Ors. Vs. Gulshan Kumar Gupta	Jitender Chaudhary	Gulshan Kr. Gupta Sanjeev Kataria-R1 Tarun Raj Arora-R2 Jyoti Arora-R3 Harshil Goyal- Amicus Curiae
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For Hearing

6.	Comp. App. (AT) (Ins) No. 399 of 2021 & I.A. No. 1809-1810 of 2021	Union Bank of India Vs. Rajdeep Clothing and Advisory Pvt. Ltd. & Ors. With	Pramod B. Agarwala	Prateek Gupta-R1 Smiti Verma-R14 Ravi Kapoor Nipun Singhvi-RP Vishal J. Dave-R15
7.	Comp. App. (AT) (Ins) No. 402 - 403 of 2021	Brijendra Kumar Mishra Vs. Krishna Knitwear Technology Ltd.& Ors. With	Nidhi Mohan Parashar	PrateekGupta Vishal Singh-R8

8.	Comp. App. (AT) (Ins) No. 688 of 2021	Union Bank of India Vs. Kaushar Textile Pvt. Ltd. & Ors.	Aayush Agarwala	Kumar Anurag Singh-R1 Honey Satpal-R2
9.	Competition App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors. With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
10.	Competition App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors. With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
11.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
12.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2

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By order of Hon'ble Chairperson
-sd/-
Registrar